

## Notifications and Orders

**(104) Charges for Additional Height on 2nd Floor of SCFs** - In pursuance of the directions contained in the order dated 14th July, 2005, issue, vide endorsement No. 11/2/64-UTFI(4)-2005/55735575, dated 4th August, 2005, the Chief Administrator, Union Territory, Chandigarh hereby orders the charging of Rs.50 (Rupees fifty only) per square feet for allowing additional heighten second floor in those SCFs which are converted into SCOs/Guest Houses in shopping centers on V-4 roads in various Sectors in Chandigarh

(See *Chandigarh Administration Gai. (Extra) dated 811.2005 at page 933*).